

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

**Review Petition No. 2/RP/2020 in Petition No. 182/TT/2018**

- Subject** : Review Petition No. 2/RP/2020 seeking review of order dated 1.11.2019 in Petition No. 182/TT/2018
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondent** : Madhya Pradesh Power Management Co. Ltd. & Ors.
- Date of Hearing** : 20.7.2021
- Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member
- For Petitioner** : Ms. Ranjitha Ramachandran, Advocate, PGCIL  
Ms. Poorva Saigal, Advocate, PGCIL  
Ms. Srishti Khindaria, Advocate, PGCIL  
Shri Ravi Nair, Advocate, PGCIL  
Shri S. S. Raju, PGCIL  
Shri D. K. Biswal, PGCIL  
Shri. A. K. Verma, PGCIL  
Shri Ved Prakash Rastogi, PGCIL
- For Respondents** : Shri Ravin Dubey, Advocate, MPPMCL  
Shri Anindya Kumar Khare, MPPMCL

**Record of Proceedings**

The Review Petition was called out for virtual hearing.

2. Learned counsel for the MPPMCL, submitted that he is unable to upload reply on behalf of MPPMCL in the matter on e-filing portal due to some mapping issues and prayed for four weeks' time to upload the same.
3. The Commission directed the Review Petitioner and MPPMCL to resolve the mapping issue. The Commission directed the Respondents, including MPPMCL, to file reply by 16.8.2021 with an advance copy to the Review Petitioner and the Review Petitioner to file rejoinder, if any, by 30.8.2021 and observed that no extension of time shall be granted.
4. The Review Petition shall be listed for final hearing in due course for which separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Deputy Chief (Law)

